FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016

NAME OF THE THE CORPORATE DEBTOR

SHRIVALLABH PITTIE INDUSTRIES LIMITED

DATE OF COMEMNCEMENT OF CIRP LIST OF CREDITORS AS ON 07/03/24 30/03/25

		DETAILS OF	CLAIM RECEIVED	DETAILS OF CLAIM ADMITTED							AMT OF			
SN	NAME OF CREDITOR	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE		VOTING %	AMOUNT OF CONTINGENT CLAIM	MUTUAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	CLAIM UNDER VERIFICATION	REMARKS
1	State Bank of India	18/03/24	1,07,01,92,951.00	1 03 81 86 289 16	Term loan, covid loan and working capital	1,03,81,86,289.16	1,03,81,86,289.16	NO	25.6904%	0.00	0.00	3,20,06,661.84	0.00	Claim calculation sheets were shared with
2	Canara Bank	16/03/24	90,26,64,746.00	90.20.04.740.00	Term loan, covid loan and working capital	90,26,64,746.00	90,26,64,746.00	NO	22.3369%	0.00	0.00	0.00	0.00	respective FCs. Only Citizen Coop bank
3	Bank of Baroda	15/03/24	1,06,58,72,018.48	1.04.00.71.030.44	Term loan, covid loan and working capital	1,04,00,71,030.44	1,04,00,71,030.44	NO	25.7370%	0.00	0.00	2,58,00,988.04	0.00	responded by submitting a revised
4	Citizen Coop Credit Bank	20/03/24	42,16,24,881.78	42,11,53,041.08	covid loans	42,11,53,041.08	42,11,53,041.08	NO	10.4216%	0.00	0.00	4,71,840.70	0.00	claim and provided additipnal documents.
5	Bank of Maharashtra	20/03/24	65,78,88,004.11	63 90 69 540 28	Term loan, covid loan and working capital	63,90,69,540.28	63,90,69,540.28	NO	15.8141%	0.00	0.00	1,88,18,463.83	0.00	Their admitted claim has changed accordingly.
	TOTAL		4,11,82,42,601.37	4,04,11,44,646.96		4,04,11,44,646.96	4,04,11,44,646.96		100.0000%	0.00	0.00	7,70,97,954.41	0.00	